

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

113. IA/1589/2024 C.P. (IB)/498(MB)2021

IN THE MATTER OF

moon star securities trading & finance co.ltd ... Petitioner

Vs

RAGHULEELA BUILDERS PVT.LTD ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Sr. Adv. Mustafa Doctor a/w Anamika Singh (PH)

For the Respondent: Adv. Shyam Kapadia, R1 (PH)
Adv. Rajeev Panday (VC)

ORDER

IA 1589 of 2024- Adjourned to **03.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. IA/1034/2024 C.P. (IB)/498(MB)2021

IN THE MATTER OF

moon star securities trading & finance co.ltd

... Petitioner

Vs

RAGHULEELA BUILDERS PVT.LTD

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Darshit Dave (PH)

For the Respondent: Adv. Rajeev Panday (VC)

ORDER

IA 1034 of 2024- On the request of the Counsel for the parties, adjourned to
13.05.2024.

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/